

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **30.11.2023** (THURSDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:45 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--------------------------|---|
| 1 | Comp App (AT) (CH) (Ins) No. 370/2023 IA No.1130 & 1131/2023 | Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors. WITH | Mr. Anirudh Krishnan | M/s. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R3 |
| 2 | Comp App (AT) (CH) (Ins) No. 382/2023 IA No.1159 & 1160/2023 | Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors. | Mr. Aniruddh Krishnan | Mr. Pranava Charan- R3 |

For Withdrawal

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-------------------------|-------------------------|
| 3 | Comp App (AT) (CH) (Ins) No. 269/2023 IA No. 835/2023 | The Federal Bank Ltd. Vs Ruben George Joseph, The Liquidator of Platino Classic Motors Pvt. Ltd. | Ms. Deepa Harigovind | Mr. Anil D Nair- R1 |

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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